

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 254 of 2012

Dated: 18th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Jaiprakash Power Ventures Ltd. Appellant (s)

Versus

H.P. State Electricity Board Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Jayesh Gaurav
Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1

ORDER

Mr. Anand K. Ganesan appearing on behalf of Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 18.02.2013 after serving copy on the other side.

Post the matter for hearing on 04.03.2013. In the meantime, Rejoinder, if any be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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